

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.156/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA  
(Pcs)

2. CS. ROHIT KUMAR KESHRI  
(Pcs)

PETITIONER.

Rohit Keshri  
17/11/17.

1. Ratnanku Banerjee, for Adr

2. Swapne Choudhary, Adr

3. MR Gaur CS

Respondents

aan  
17/11/17

**ORDER**

Ld. Counsel for the petitioner and the respondents present.

List on 20/11/2017 for remaining arguments.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)